

Construction of Kaiga Atomic Power Plant

*439. DR. V. VENKATESH :
SHRI H.B. PATIL :

Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that construction of Kaiga Atomic Power Plant will destroy the last remains of dense and natural tropical forests in this country; and

(b) if so, the reasons for choosing such site for atomic power plant ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) and (b). Construction of the Kaiga Atomic Power Station does not involve destruction of dense tropical forest. Impact on forest land is one of the important criteria for selection of site for setting up atomic power stations. Other criteria including site geology, general hydrology, water availability, evacuation of power, environmental factors like density of population, agriculture, live stock data, meteorological factors, seismic conditions transportation problems etc. are taken into consideration for selection of sites to locate atomic power stations. At Kaiga degraded forest land has been identified for location of the atomic power station. In addition compensatory afforestation will be taken up in the private reserve lands that would be acquired as part of the security zone around the atomic power station.

Modernisation of Ordnance Corps

*440. SHRI S.M. GURADDI : Will the Minister of DEFENCE be pleased to state :

(a) whether the Ordnance Corps of the Army is being computerised under a time-bound programme; and

(b) the other measures proposed to introduce high technology and to modernise the Army Ordnance Corps ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) It is proposed to computerise the Ordnance Depots, in a phased manner.

(b) As a result of computerisation, it is expected, *inter alia* of optimise inventory holdings, achieve speedier distribution of stores, effect cost savings, and exercise better supervision by means of improved management information systems.

It is also intended to modernise existing systems for purchase, accounting, storage and distribution of material and to streamline procedures.

Other measures proposed to be undertaken to modernise the Army Ordnance include : increasing the use of material handling equipment, the introduction of system-based depots, and the building of additional store-houses.

Survey Regarding Backwardness in the Country

*441. SHRI SRIBALLAV PANIGRAHI : Will the Minister of PLANNING be pleased to state :

(a) whether there is any proposal under the consideration of Government for conducting a survey to find out the reasons for backwardness in each State in the country; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) There is no such proposal under consideration in the Planning Commission.

(b) Does not arise.

Air Pollution and Dangers to National Monuments

*442. SHRI CHINTAMANI JENA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Union Government have advised the States/Union Territories

to take necessary measures to control air pollution;

(b) whether there is danger to national monuments due to pollution in air;

(c) if so, what are the main instructions issued by Union Government in this respect;

(d) the names of the States/Union Territories which have so far taken action in the matter and also which have yet to take action; and

(e) what other measures are being taken by the Government to control air pollution in the country ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) :
(a) Yes, Sir.

(b) There is danger to national monuments if the air pollution levels exceed the prescribed limits.

(c) The States were asked to implement the provisions of the Air (Prevention and Control of Pollution) Act, 1981.

(d) So far, 18 States have set up Pollution Control Boards which are responsible for implementation of the air pollution control regulations along with enforcement of the Water (Prevention and Control of Pollution) Act, 1974. The States where such Boards have not been set up are : Manipur, Nagaland, Sikkim and Tripura. The Central Pollution Control Board acts as the State Board for Union Territories.

(e) The other measures taken include :

—Ambient air quality standards have been prescribed;

—A network of air quality monitoring stations has been set up;

—Emission standards for major polluting industries have been prescribed;

—Guidelines for minimum stack heights of industries have been evolved; and

—Emission limits for vehicular exhausts have been prescribed for their phased implementation.

Amount for Centrally Sponsored Schemes in Bihar

***443. SHRI RAM BAHADUR SINGH :** Will the Minister of PLANNING be pleased to state :

(a) the total amount earmarked for new as well as on going Centrally sponsored schemes in Bihar;

(b) the details of developmental projects included in these schemes; and

(c) the amount spent during 1985-86 and the amount to be spent in 1986-87 ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No.LT-3425/86]

Uranium Deposits in Karnataka

***444. SHRI V.S. KRISHNA IYER :** Will the PRIME MINISTER be pleased to state :

(a) whether any aerial survey has been made by the Atomic Energy Commission about the availability of Uranium deposits in Karnataka; and

(b) if so, the names of the places where it is found in Karnataka ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K R. NARAYANAN) : (a) Yes, Sir.

(b) Out of numerous radioactive anomalies due to uranium located in Karnataka, significant areas are Walkunji-Yellakki (South Kanara District), Arbail-Bisgod (North Kanara District), Advi-Somapur (Dharwar District), Brahmasagare area (Chitradurga district), Kalsapura-Devgendanahalli (Chikmangaloor District) etc.